



Government of Jammu and Kashmir
Housing & Urban Development Department
Civil Secretariat, Jammu/Srinagar

NOTIFICATION
Srinagar, the 7th of May, 2026

S. O. 135 - In exercise of the powers conferred by Section 75 of the Real Estate (Regulation and Development) Act, 2016, the Lieutenant Governor hereby constitutes a fund to be called "Real Estate Regulatory Fund" and there shall be credited thereto: -

- a) all Government grants received by the Authority;
- b) the fees received under this Act;
- c) the interest accrued on the amounts referred to in clause (a) to (b).

The Funds shall be applied for meeting the following:

- a) the salaries and allowanced payable to the Chairperson and other Members, the adjudicating officer and the administrative expenses including the salaries and allowances payable to be officers and other employees of the Authority and the Appellate Tribunal;
- b) the other expenses of the Authority in connection with the discharge of its functions and for the purposes of this Act.

The Fund shall be administered by a committee of such Members of the Authority as may be determined by the Chairperson. The committee, so appointed shall spend monies out of the Fund for carrying out the objects for which the Fund has been constituted.

By Order of the Lieutenant Governor, J&K.

Sd/-

(Mandeep Kaur) IAS

Commissioner/Secretary to the Government

No. HUD-RERA/02/2026 (7722726)

Dated: 07.05.2026

Copy to the Chairperson, Jammu and Kashmir Real Estate Regulatory Authority (RERA).

Copy also to the: -

1. All Financial Commissioners (Additional Chief Secretaries).
2. Director General of Police, J&K.
3. All Principal Secretaries to the Government.

4. Principal Resident Commissioner, J&K Government, New Delhi.
5. Principal Secretary to the Lieutenant Governor.
6. All Commissioners/Secretaries to the Government.
7. Chief Electoral Officer, J&K.
8. Director General, J&K Institute of Management, Public Administration and Rural Development.
9. Additional Secretary (Jammu, Kashmir and Ladakh), Ministry of Home Affairs, Government of India.
10. Division Commissioner, Jammu/Kashmir.
11. Chairman, J&K Special Tribunal
12. All Heads of Departments/Managing Directors.
13. All Deputy Commissioners.
14. Director, Information, J&K.
15. Director, Archives, Archaeology and Museums, J&K.
16. Secretary, J&K Public Service Commission.
17. Director Estate, Jammu/Kashmir.
18. Secretary, J&K Service Selection Board.
19. General Manager, Government Press, Jammu/Srinagar.
20. Private Secretary to Advisor (B) to Lieutenant Governor.
21. Private Secretary to Chief Secretary.
22. Private Secretary to Commissioner/Secretary to the Government. Housing & Urban Development Department.
23. In charge website, Housing & Urban Development Department.
24. Stock file.



(S. Tarandeep Singh)

Under Secretary to the Government

